## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 3295 TO BE ANSWERED ON 8<sup>TH</sup> AUGUST, 2025

## RULES FOR FRONT-OF-PACKAGE WARNING LABELS

3295. COM. SELVARAJ V: SHRI SUBBARAYAN K:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Food Safety and Standards Authority of India (FSSAI) has failed to act on the Supreme Court's direction given in April this year to finalise the report on necessary amendments required in the rules for Front-of-pack warning labelling system; and
- (b) if so, the details thereof and the reaction of the Government thereto?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has notified draft Food Safety and Standards (Labelling and Display) amendment Regulation, 2020 on 13<sup>th</sup> September, 2022 on Front of Pack Nutrition Labelling (FoPNL) Model for comments of stakeholders. More than 14000 comments were received from stakeholders.

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